

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (CIVIL) DIARY NO(S). 21171/2024 IN W.P.(C) NO. 4677/1985

BINDU KAPUREA

Petitioner(s)

VERSUS

SUBHASISH PANDA

Alleged Contemnor(s)/
Respondent(s)

([ONLY CONMT.PET.(C) D.No. 21740/2024 IS LISTED.]
(IA No. 117930/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 111340/2024 - EX-PARTE AD-INTERIM RELIEF AND IA No. 124040/2024 - INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 21740/2024 (PIL-W)

(IA No. 113516/2024 - EX-PARTE STAY, IA NO.143276/2024 - FOR IMPLEADMENT AND IA NO.143227/2024 - FOR DIRECTIONS)

[MR. S GURU KRISHNA KUMAR, SR. ADVOCATE (A.C.), MS. ANITHA SHENOY, SR. ADVOCATE (A.C.), MR. A.D.N. RAO, SR. ADVOCATE (A.C.), MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.)]

Date : 10-07-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIHMr. S. Guru Krishna Kumar, Sr. Adv. (A.C.)
Mr. A.D.N. Rao, Sr. Adv. (A.C.)
Mr. Siddhartha Chowdhury, AOR (A.C.)

For Petitioner(s)

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mrs. Madhur Panjwani, Adv.
Mr. Ankit Shah, Adv.
Mr. Manan Verma, AORFor Alleged Contemnor(s)/
Respondent(s)

Mr. Amrish Kumar, AOR

Ms. Manika Tripathy, AOR
Mr. Ashutosh Kaushik, Adv.
Mr. Rony John, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Shivika Mehra, Adv.
Ms. Misha Kumar, Adv.
Ms. Arunima Dwivedi, Adv.
Mr. Ajay Pandey, Adv.
Mr. Rohan Gupta, Adv.
Dr. Arun Kumar Yadav, Dy. Govt, Adv.

Mr. Aishwarya Bahti, A.S.G.
Mr. Mayank Pandey, Adv.
Mr. Madhav Singhal, Adv.
Mrs. Sivika Mehra, Adv.
Ms. Misha Kumar, Adv.
Mrs. Arunima Dewedi, Adv.
Mr. Ajay Pandey, Adv.
Mr. Mukesh Kumar Maroria, AOR

Dr. Aditya Sondhi, Sr. Adv.
Mr. Aman Panwar, Adv.
Mr. Yuvraj, Adv.
Mr. Shivam Singh, Adv.
Mr. Mudip Gupta, AOR
Ms. Meghna T., Adv.

UPON hearing the counsel the Court made the following
O R D E R

CONTEMPT PETITION (CIVIL) DIARY NO(S). 21171/2024 AND 21740/2024

List both the Contempt Petitions on 12th July, 2024 before the appropriate Bench.

The personal presence of the Director General of Central Public Works Department (alleged contemnor no.1) is dispensed with for the next date of hearing.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)